

**SHRI R. S. VIRK DISTRICT JUDGE (RETD.)
IN THE MATTER OF PACL LTD.**

CAUSE LIST FOR: 03/02/2018 (SATURDAY)

S.No.	File No.	Case Particulars	Purpose
1	309	Synergone (Involving 242 Properties)	Arguments

Note: This case has been fixed for hearing on a Saturday (otherwise an off day for me) because it involves scrutiny of hundreds of documents relating to 242 properties and adequate time could not be spared on other working days.

*Be unloaded
30/1/18*